NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/152/2017

NAME OF THE PETITIONER

: ADI NARAYANA REDDY (IN THE MATTER OF

ADARSH ESTATES PVT LTD)

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) TK Bhaskow Counsel Jostha B-Abhron
Abhinair Parthasarothy Petitioner
2) 13. Jarath bobs Representing Arr Roc B Jaton
2) 13. Jarath bobs Representing Chemai

ORDER

Counsel for petitioner present. Representative of ROC present and filed report. He furnished a copy of the same to the other side. Time is enlarged at request for hearing submissions. Put up on 05.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

_ se -

bc